

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-211/2013/3616/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abubakkar Siddique,  
District & Sessions Judge,  
Charaideo.

Dated Guwahati the <sup>1h</sup> 20 April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/627/2024, dtd. 09.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.04.2024, along with station leave permission, from the evening of 12.04.2024 till the morning of 22.04.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-211/2013/3617/A, dated** , 20-04-2024

Copy to:

*ref.* The Project Manager, Gauhati High Court.

*12/04/24*

**JT. REGISTRAR (VIGILANCE)**